

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 108(ND)/2009  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY

Mr. Sharad Aggarwal & Ors.  
Vs

M/s. Rajesh Buildcon & Infrs. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARLEEN KAUAR	Adv	resp 6 to 22	Hkam
2.	G.S. Yadav	Adv.	rel.	
3.	Vibhor Gupta		resp no.	V.K. Gupta
4.	UPASANA TALWAR	Adv,	Petitioners- 1,2,3,5,13, & 16-25	Upasana
5.	SANGRAM PATNAIK ADV. SWAMSIDHA ADV.		for R- 1-5	
6.	Indu Raj Gupta, Adv		for 6,78 rel.	Indu Raj

ORDER

Learned Counsel for the petitioners No.1 to 3,5, 6 to 12, 13,16 to 25 are present. In relation to respondents, all the respondents are represented by their counsel. As the matter has been transferred by virtue of the order dated 02.02.2017 under the directions of Hon'ble President, NCLT, the Office is directed to issue notices to the petitioner No. 4 and 14 forthwith.

The matter is posted for final hearing on 26.5.2017.

Sd/-

(R.VARADHARAJAN)  
MEMBER (JUDICIAL)